

National Company Law Tribunal

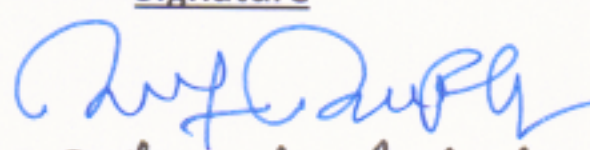
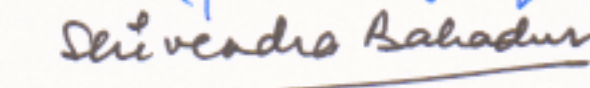
Allahabad Bench

CP NO. 89/ALD/2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.07.2017

NAME OF THE COMPANY: Earth Stone Holding (Two) Ltd

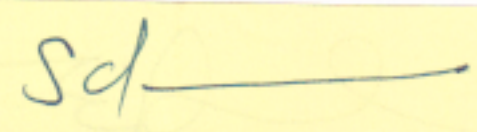
SECTION OF THE COMPANIES ACT: U/S 14(1) of the Companies act of 2013

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Amit Gupta	PCS	Petitioner Company	
2.	Shivendra Bahadur	CGSC	R.O.C	

CP No. 89/ALD/2017

Sri Amit Gupta, PCS for the company, Sri Shiv Bahadur, CGSC representing the ROC. Having heard the both the parties, it is further clarified that an appropriate officer of the Central Government including the office of ROC/RD may file its reply/ comment in response to the observation made by this court dated. 06.06.2017.

Date: 26.07.2017


Shri H.P. Chaturvedi (Member (Judicial))